

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.459/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

Name of the Company	Dr. Narendra Sethia & Anr-Vs-Aspective Commodeal Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

SANCHARI CHAKRABORTY, ADV
BOUMIK CHAKRABORTY, ADV
ADVOCATE

KANISHKA SETHIA
...

[Signature] Advocate
01.12.17.

(1) IRAM HASSAN

(2) ~~MR. RANJAN BANERJEE~~

(3) Mr Shounak Mitra, Adv

(4) ~~Mr. Satadep Bhattacharya~~

} Respondents
1/2

Rudhran Banerjee.

Amul Mehta

} Respondents
1/2/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 05/02/2018.

Interim order, if any, will be extended till next date of hearing.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)